



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:-Constitution of Departmental Committees for recruitment to the Class-IV posts (Jammu Division).

Government Order NO: 3457 -LD(Estt) of 2018.
Dated : 01 - 06 - 2018.

Sanction is accorded to the constitution of District Level Committees for recruitment to the Class-IV posts in the Department of Law, Justice and Parliamentary Affairs and its Subordinate Offices. The Committee shall consist of the following, namely:-

S/Shri.

1. Abdul Rashid Fayaz, - Chairman.
Special Secretary.
2. Director Litigation, - Member
Jammu.
3. An officer of the rank of Deputy - Member
Secretary to be nominated by
the Divisional Commissioner,
Jammu.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government,

Department of Law, Justice and Parliamentary Affairs.

NO: LD(Estt) 2015/DRC.

Dated: 01 - 06 - 2018.

Copy to the:-


1. Commissioner/Secretary to Government, General
Administration Department.

2. Divisional Commissioner, Jammu for information and necessary action.
3. Concerned officers for information.
4. Private Secretary to the Hon'ble Minister for Law, Justice and Parliamentary Affairs for information of the Hon'ble Minister.
5. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
6. Government Order file.
7. Concerned file.


(Riaz Ahmad Riaz)

Deputy Legal Remembrancer,

Department of Law, Justice and Parliamentary Affairs.


01-06-2018